

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2053
ANSWERED ON:11.08.2006
COMMITTEE ON SERVICE TAX NORMS
Sugavanam Shri E.G.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has set up any Committee to suggest norms for simplification of Service Tax Procedure ;
- (b) if so,whether the Committee has submitted its report and its major recommendations thereof; and
- (c) the steps taken by the Government to implement its recommendations in letter and spirit ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) It has been decided by the Government to appoint a noted tax expert to review circulars,instructions,clarifications issued in Service Tax and to make recommendations on specific issues in service tax requiring clarification;
- (b) He has been asked to submit his Report by 15.09.2006;
- (c) Does not arise in view of (b) above.